



सत्यमेव जयते



# भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA

## E-NEWSLETTER

November 2024



Shri Anil Kumar Lahoti, Chairman, TRAI addressed the International Conference of Telecom Regulators on 'Emerging Trends in Regulation' on 16<sup>th</sup> October 2024

# Consultations

## **TRAI released a Consultation Paper on “Regulatory framework for Ground-based Broadcasters” on 18<sup>th</sup> October 2024**

The Ministry of Information and Broadcasting (MIB) vide its reference dated 22<sup>nd</sup> May 2024 requested TRAI to review afresh the recommendations issued by TRAI on 19<sup>th</sup> November 2014 on "Regulatory Framework for Ground Based Broadcasters"

In this regard, a Consultation Paper on 'Regulatory framework for Ground-based Broadcasters' was released on 18<sup>th</sup> October 2024 for seeking comments/ counter-comments of the stakeholders. Written comments on the issues raised in the Consultation Paper were invited from stakeholders by 15<sup>th</sup> November 2024 and counter-comments by 29<sup>th</sup> November, respectively.

[https://www.traai.gov.in/sites/default/files/CP\\_18102024.pdf](https://www.traai.gov.in/sites/default/files/CP_18102024.pdf)



## **TRAI released a Consultation Paper on “the Terms and Conditions of Network Authorisations to be Granted Under the Telecommunications Act, 2023” on 22<sup>nd</sup> October 2024**

Department of Telecommunications (DoT), through a reference dated 26.07.2024, requested TRAI to provide its recommendations on terms and conditions, including fees or charges, for authorisation to establish, operate, maintain or expand telecommunication network as per the provisions of the Telecommunications Act, 2023. Subsequently, through another letter dated 17.10.2024, DoT requested TRAI to consider an authorisation for satellite communication network under section 3(1)(b) of the Telecommunications Act, 2023.

In this regard, a Consultation Paper on “the Terms and Conditions of Network

**Authorisations to be Granted Under the Telecommunications Act 2023”** was released on 22.10.2024 seeking comments from stakeholders. Written comments on the issues raised in the Consultation Paper are invited from the stakeholders by 12<sup>th</sup> November 2024 and counter-comments by 19<sup>th</sup> November 2024, respectively.

[https://www.traai.gov.in/sites/default/files/CP\\_22102024\\_1.pdf](https://www.traai.gov.in/sites/default/files/CP_22102024_1.pdf)



## **TRAI released a Consultation Paper on “Framework for Service Authorisations for provision of Broadcasting Services under the Telecommunications Act, 2023” on 30<sup>th</sup> October 2024**

The Ministry of Information and Broadcasting (MIB) vide its reference dated 25<sup>th</sup> July 2024 requested TRAI to provide its recommendations on the terms and conditions, including fees or charges; for authorisation to provide broadcasting services, with the objective of aligning it to the Telecommunications Act, 2023 and harmonizing the terms and conditions across various service providers, SO that the terms and conditions for the authorisations of broadcasting services may be notified as Rules under the Telecommunications Act, 2023.

In this regard, a Consultation Paper on 'Framework for Service Authorisations for provision of Broadcasting Services under the Telecommunications Act, 2023' was released on 30<sup>th</sup> October 2024 for seeking comments/ counter-comments of the stakeholders. Written comments on the issues raised in the Consultation Paper were invited from stakeholders by 20<sup>th</sup> November 2024 and counter-comments by 27<sup>th</sup> November, respectively.

[https://www.traai.gov.in/sites/default/files/CP\\_30102024\\_0.pdf](https://www.traai.gov.in/sites/default/files/CP_30102024_0.pdf)



# Regulations

## TRAI released “Rating of Properties for Digital Connectivity Regulations, 2024” on 25<sup>th</sup> October 2024

TRAI released regulations on “Rating of Properties for Digital Connectivity Regulations, 2024 (7 of 2024) dated 25<sup>th</sup> October 2024”. These regulations will come into force from 25<sup>th</sup> October 2024.

These regulations shall apply to –

- a. Property Managers who intend to get their property, of minimum specified size, rated for digital connectivity, either voluntarily or under the provisions of applicable laws, rules or regulations.
- b. Digital Connectivity Rating Agency (DCRA), who may evaluate and award ratings for property under these regulations; and
- c. The service providers, who may enter into an arrangement with the property manager for development or access of digital connectivity or digital connectivity infrastructure.

Detailed key regulations can be accessed from the following link or QR code.

[https://www.trai.gov.in/sites/default/files/Ragulation\\_25102024\\_0.pdf](https://www.trai.gov.in/sites/default/files/Ragulation_25102024_0.pdf)



Some video grabs of the said OHD are attached below:



# Open House Discussion

## Open House Discussion (OHD) on “Consultation Paper on Revision of National Numbering Plan” on 8<sup>th</sup> October 2024.

TRAI conducted an Open House Discussion (OHD) on 8<sup>th</sup> October 2024 on "Consultation Paper on Revision of National Numbering Plan" through video conferencing.

## Open House Discussion (OHD) on “Consultation Paper on Reserve Prices for auction of FM Radio channels” on 10<sup>th</sup> October 2024.

TRAI conducted an Open House Discussion (OHD) on 10<sup>th</sup> October 2024 on " Consultation Paper on Reserve Prices for auction of FM Radio channels" through video conferencing.

Some video grabs of the said OHD are attached below:



Some video grabs of the said OHD are attached below:



**Open House Discussion (OHD) on “Consultation on Review of Telecom Consumer Protection Regulation (TCPR), 2012” on 21<sup>st</sup> October 2024.**

TRAI conducted an Open House Discussion (OHD) on 21<sup>st</sup> October 2024 on " Consultation on Review of Telecom Consumer Protection Regulation (TCPR), 2012” through video conferencing.

**Open House Discussion (OHD) on “Issues Related to Critical Services in the M2M Sector, and Transfer of Ownership of M2M SIMs” on 24<sup>th</sup> October 2024**

TRAI conducted an Open House Discussion (OHD) on 24<sup>th</sup> October 2024 on "Issues Related to Critical Services in the M2M Sector, and Transfer of Ownership of M2M SIMs” through video conferencing.

Some video grabs of the said OHD are attached below:



TRAI Regional Office, Jaipur organized a Seminar on " **Technology Trends - 5G Use cases in Education, Manufacturing, Smart Infrastructure, Life science & Healthcare, Agriculture** " " at Surat (Gujarat).

**Shri V. Raghunandan, Ex secretary TRAI** welcomed as Chief Guest on the occasion. Sh. Vijay Mevawala President, SGCCI & Sh. Nilay Mandlewala, Secretary SGCCI attended the seminar as special guest. Welcome Address by Shri S. S. Chandak, Advisor, TRAI, RO, Jaipur. Distinguishing guests from SVNIT Surat, Industry experts delivered lectures on the subject matter.

**Dr Upena Dalal, Professor, S. V. National Institute of Technology (SVNIT), Surat** delivered presentation on 5G Technology in Indian Telecom Network: Evolution of 5G & Eco System for development of 5G use Cases”

**Shri Amit Anand, Head Regulatory Affairs and Industry relations, Nokia** delivered presentation on “5G use Cases in Manufacturing, Mining & Port Management”.

**Shri Aravind Vourganti, Global Vice President, M/s Information Data Systems Inc.** delivered presentation on “5G use Cases in Education, Life Science & Healthcare”.

**Dr Raghavendra Pal, Assistant Professor, SVNIT, Surat** delivered presentation on “5G use Cases in Agriculture, Logistics, Smart Infrastructure”.

**Dr. Chintan Pathak, Advocate and Cyber Security Expert, Surat** delivered presentation on “Cyber Crime & Cyber Frauds – Prevention lies in Awareness”.

**Shri J P Garg Joint Advisor TRAI, RO Jaipur** presented the vote of thanks and concluded a seminar on a positive note. More than 240 people including students and faculty members of various colleges of Surat, professionals from industries, central and state government officers attended the seminar.

## Seminars

- **Seminar on " Technology Trends - 5G Use cases in Education, Manufacturing, Smart Infrastructure, Life science & Healthcare, Agriculture" at Surat (Gujarat) on 1<sup>st</sup> October 2024**



On 9<sup>th</sup> October 2024, Shri Anil Kumar Lahoti, Chairman, TRAI with senior officers and staff of TRAI attended the workshop on "Demystifying Cybersecurity in Telecom" conducted by CISCO at TRAI HQ.



## Events

On 1<sup>st</sup> October 2024, Shri Anil Kumar Lahoti, Chairman, TRAI participated as a Speaker in Policy Leaders' Forum's Panel on Strategies for incentivising investment in digital infrastructure at GSMA M360 conference in Seoul.



On 10<sup>th</sup> October 2024, Prize distribution ceremony of “Hindi Pakhwada 2024” organized under the chairmanship of Shri Anil Kumar Lahoti, Chairperson, TRAI at TRAI Hqrs.



On 16<sup>th</sup> October 2024 TRAI organized the International Conference of Telecom Regulators on the sidelines of ITU-World Telecom Standardization Assembly (WTSA-24) and India Mobile Congress (IMC-24) in New Delhi.



During India Mobile Congress (IMC-24), a MoU between Communication, Space and Technology Commission (CST) of the Kingdom of Saudi Arabia and the Telecom Regulatory Authority of India signed for intending to contribute to the implementation of joint programs and projects, the development in the field of communication and information technologies.



On the sidelines of World Telecom Standardization Assembly (WTSA-24), a number of bilateral meetings also held with International Regulators such as CST- Saudi Arabia, NCC- Nigeria, ICASA – South Africa, NTRA- Egypt, IFT – Mexico, GSMA etc.



TRAI organized a half day Symposium on “Emerging Trends and Technologies in Broadcasting Sector” on 17<sup>th</sup> October 2024 on the sidelines of India Mobile Congress (IMC-2024). Hon’ble Minister of State for Information and Broadcasting and Parliamentary Affairs Dr. L. Murugan inaugurated the Symposium in the esteemed presence of Chairman, TRAI Shri Anil Kumar Lahoti; Secretary, Ministry of I&B, Shri Sanjay Jaju; and Secretary, TRAI, Shri Atul Kumar Chaudhary. The symposium structured to cover topics ‘Use of Immersive Technologies in the Broadcasting Landscape’, ‘D2M and 5G Broadcasting: Opportunities and Challenges’ and ‘Digital Radio Technology: Deployment Strategies in India’ in three back-to-back sessions.





## Miscellaneous Activities

On 28<sup>th</sup> October 2024 Vigilance awareness week celebrated with integrity pledge, led by Shri Anil **Kumar** Lahoti, Chairperson, TRAI and all officers and staff of TRAI Headquarters and Regional Offices from 28.10.2024 to 03.11.2024



- TRAI released report on 01.10.2024 in respect of Operator assisted drive tests (OADT) conducted for the quarter ending June -2024 in Nineteen cities and their surrounding areas and highways.
- An updated list of empanelled auditors issued on 11<sup>th</sup> October 2024, vide which names of three auditors namely M/s SBA & Associates, M/s Sagar & Associates and M/s N. C. Karnany & Co removed from the list of empanelled auditors as their period of empanelment expired. As on 31<sup>st</sup> October 2024, the total number of empanelled auditors are 41 to carry out audit of Digital Addressable System (DAS).
- A Direction on Standards of Quality of Service of Access (Wireline and Wireless) and Broadband (Wireline and Wireless) Service Regulations, 2024 dated 02<sup>nd</sup> August 2024, regarding timely submission of data for audit released on 25<sup>th</sup> October 2024.
- TRAI issued directions on measures to curb misuse of Headers and Content Templates under Telecom Commercial Communications Customer Preference Regulations, 2018 on 28.10.2024. All Access Providers are directed to comply with the above Directions and furnish to the Authority an updated status on action taken, including updating of Codes of Practice (CoPs), within fifteen days from the date of issue of this Direction.

# Telecom Subscriptions

## Telecom Subscription Data as on 30<sup>st</sup> September 2024

Particulars	Wireless	Wireline	Total
Urban Telephone subscribers (in Million)	628.12	34.03	662.15
Rural Telephone subscribers (in Million)	525.60	2.90	528.51
<b>Total Telephone subscribers (in Million)</b>	<b>1153.72</b>	<b>36.93</b>	<b>1190.66</b>
Overall Tele-density (%)	82.07	2.63	84.69
Share of Urban Subscription (%)	54.44	92.14	55.61
Share of Rural Subscription (%)	45.56	7.86	44.39
No. of Broadband Subscribers (in Million)	900.77	43.63	944.40

Active wireless subscribers on the date of Peak VLR in September 2024 were 1059.97 million.

In September 2024, 13.32 million subscriber requests were made for MNP. By the end of September 2024, a total of 1039.11 million consumers availed the MNP facility since its implementation.

*Full details of the Directions/Orders/Consultation Paper/Report, Subscription Data, etc. mentioned in this newsletter are available on TRAI's website [www.trai.gov.in](http://www.trai.gov.in)*

We are also on Facebook! Join us!  <https://www.facebook.com/TRAI/>

We are also on Twitter! Follow us!  [@TRAI](https://twitter.com/TRAI)

**Telecom Regulatory Authority of India**

4<sup>th</sup> to 7<sup>th</sup> Floor, Tower - F

World Trade Centre

Nauroji Nagar, New Delhi (India) - 110029